

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM**

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**PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**  
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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP/34/(241/242)/CB/2017  
**NAME OF THE TRANSFEROR** : RAAKHEE SHASHIKANT  
**NAME OF THE TRANSFERRE** : AARYAN INSTITUTE OF MANAGEMENT PVT LTD  
**UNDER SECTION** : 241/242  
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	ROHINI RAVIKUMAR	RESPONDENT	
	N. KALIDOSS	Petitioner	

**ORDER**

Shri N Kalidoss, counsel representing petitioner present. Heard the submissions of the counsel for petitioner. It appears that the provisions under Sec.244 have been complied with. The petition is admitted for hearing. Ms Rohini Ravikumar, caused appearance on behalf of respondent and prayed time for filing counter. Time extended at request for filing counter with a direction to furnish a copy of the same before the next date of hearing. Put up on 10.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)